

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1905
ANSWERED ON:08.03.2011
REVENUE EARNED FROM MONUMENTS
Ramshankar Dr.

Will the Minister of CULTURE be pleased to state:

- (a) the details of income/revenue earned from historical monuments in Agra including Taj Mahal during each of the last three years and current year;
- (b) the details of the provisions in place regarding utilization of such revenue;
- (c) whether the Government proposes to involve public representatives in order to improve the accounting process;
- (d) if so, the details thereof;
- (e) whether the Government proposes to entrust the maintenance of various historical monuments including Taj Mahal to the private sector in order to enhance the income earned therefrom; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE(KUMARI SELJA)

- (a) The details of revenue earned by way of entrance tickets on centrally protected ticketed monuments in Agra during the last three years and the current year is at Annexure.
- (b) The revenue so earned is deposited in the Consolidated Fund of Government of India.
- (c) No, Sir. At present there is no such proposal.
- (d) Question does not arise.
- (e)&(f) The conservation, preservation and maintenance of monuments declared as of national importance are very specialized works requiring indepth-knowledge and experience in the field and hence these works are undertaken by the Archaeological Survey of India through in-house expertise available rather than any private sector. The conservation, preservation and maintenance of the monuments has no overlap with enhancement of income generation.